

(d) if so, the response of the State Government thereto?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) : (a) and (b) Yes, Sir. The Corporation has proposal for undertaking survey for setting up of cold storage units in the State of Karnataka at the following places :

- (1) Chintamani
- (2) Dodaballapur
- (3) Mulbagal
- (4) Srinivaspura
- (5) Kolar

(c) Yes, Sir. The Corporation has made a request to the State Government of Karnataka for allotment of land for setting up of cold storages at these places at concessional rates/free of cost besides supply of assured electric power at concessional tariff, as applicable to farmers.

(d) The State Government has not agreed. The matter is being again taken up with them by the Central Warehousing Corporation .

[Translation]

#### Sugar Mills

4916. SHRI ASHOK PRADHAN : Will the Minister of FOOD be pleased to state:

(a) whether a decision was taken earlier to set up sugar mill at Jahangirpur and Dadri in Khurja, Uttar Pradesh;

(b) if so, the details thereof;

(c) the latest position in this regard; and

(d) the time by which the construction work of these sugar mills are likely to be completed and the reasons of delay in completion of the same?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) : (a) and (b) A letter of intent No. LI : 764 (1989) dated 16.10.1989 has been issued to M/s. U.P. Cooperative Sugar Factories Federation Limited, Lucknow for setting up of a new sugar factory of 2500 TCD at Jahangirpur, Jewar, Distt. Bulandshahr (Uttar Pradesh) and no letter of intent has been granted for setting up of a new sugar factory at Dadri in Khurja (Uttar Pradesh).

(c) Work for setting up of the mill at Jewar was started but later on due to financial constraints, it has been decided not to set up this mill in cooperative sector. Action for liquidation of the mill society and disposal of assets is in progress.

(d) Question does not arise.

[English]

#### Production of Foodgrains

4917. SHRI MULLAPALLY RAMACHANDRAN :  
SHRI V. PRADEEP DEV :  
JUSTICE GUMAN MAL LODHA :  
PROF. PREM SINGH CHANDUMAJRA :

Will the Minister of AGRICULTURE be pleased to state:

(a) the target of foodgrains production fixed for the Eighth Five Year Plan in each State, year-wise and crop-wise;

(b) the production actually achieved in each State during the said period, year-wise and crop-wise;

(c) whether there has been considerable decrease in the production of several crops in some States during this period;

(d) if so, the details thereof and the reason for decrease, crop-wise and State-wise;

(e) the estimated demand/requirement of foodgrains in the country during the year 1997-98 and by the end of 2002; and

(f) the measures being taken or proposed to be taken to meet the requirement/demand of the foodgrains?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) : (a) to (d) Statement<sup>1</sup> to V giving State-wise, crop-wise targets and achievements in foodgrains production during the Eighth Five Year Plan i.e. 1992-93 to 1996-97 (year-wise) are enclosed. The main reasons for foodgrains production falling short of the targetted levels in different States and for the country as a whole are attributed to spatial and temporal aberrations in rainfall and weather situation, slow rate of increase and imbalanced use of fertilisers and decline in area under foodgrains during the Eighth Five Year Plan. Besides, coarse cereals and pulses are grown under rainfed conditions in less productive marginal lands with low inputs use and inadequate management practices, which affect the productivity.